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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1361/(MAH)/2017

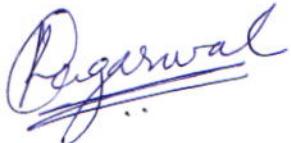
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: SVS Marine Services Pvt. Ltd.
V/s.
Ardeshir B.Cursetjee & Sons Ltd.

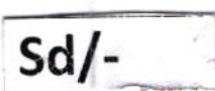
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ni Alka Shah	Respondent	
2	Pushkar Mishra	Adv.	
3	Khushboo Agarwal <small>Counsel</small>	For Petitioner	
4	Aseem Aseem Naphade	Petitioner	

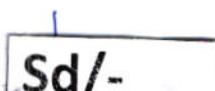
ORDER

CP No.1361 / I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.11.2017.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)